

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**MUMBAI**

REGIONAL BENCH – COURT NO.I

**Excise Appeal No. 87840 of 2014**

(Arising out of Order-in-Appeal No. 49/RN-COMMNR/M-II/2013-14 dated 29/03/2014 passed by the Commissioner of Central Excise, Mumbai-II)

**M/s Hindustan Petroleum Corporation Ltd** .....Appellant

*VERSUS*

**Commissioner of Central Excise,** .....Respondent  
**Mumbai-II**

WITH

**Excise Appeal No. 88455 of 2014**

(Arising out of Order-in-Appeal No. 01/RN-Commr/M-II/2014-15 dated 30/05/2014 passed by the Commissioner of Central Excise, Mumbai-II)

**M/s Hindustan Petroleum Corporation Ltd** .....Appellant

*VERSUS*

**Commissioner of Central Excise,** .....Respondent  
**Mumbai-II**

WITH

**Excise Appeal No. 85373 of 2015**

(Arising out of Order-in-Appeal No. 10/RN-COMMNR/M-II/2014-15 dated 30/05/2014 passed by the Commissioner of Central Excise, Mumbai-II)

**M/s Hindustan Petroleum Corporation Ltd** .....Appellant

*VERSUS*

**Commissioner of Central Excise,** .....Respondent  
**Mumbai-II**

WITH

**Excise Appeal No. 85543 of 2015**

(Arising out of Order-in-Appeal No. CD/711/M-II/2015 dated 20/01/2015 passed by the Commissioner of Central Excise, Mumbai-II)

**M/s Hindustan Petroleum Corporation Ltd** .....Appellant

VERSUS

**Commissioner of Central Excise,** .....Respondent  
**Mumbai-II**

**APPEARANCE:**

Miss Manasi Patil, Advocate for the Appellant  
Shri Sanjay Hasija, Superintendent Authorised Representative for the Respondent

**HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)**  
**HON'BLE MR. C.J. MATHEW, MEMBER (TECHNICAL)**

**FINAL ORDER NO. 86061-86064 / 2020**

Date of Hearing: 22.12.2020

Date of Decision: 22.12.2020

***Per: C.J. Mathew***

These appeals are listed pursuant to the application by the Revenue. In the above appeals, the appellants had approached the Government under SABKA VISHWAS (LEGACY DISPUTE RESOLUTION) SCHEME, 2019. After necessary scrutiny, they were issued discharge certificate under SVLDRS-4 Form, which is placed on file. Consequently, the appeals are disposed off.

(Dictated and pronounced in open court)

**(D.M. Misra)**  
**Member (Judicial)**

**(C.J. Mathew)**  
**Member (Technical)**

